

**STATEMENT BY MINISTER****Status of implementation of recommendations contained in the Thirty-sixth Report of the Department-related Parliamentary Standing Committee on Agriculture on Demand for Grants (2017-18)**

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (श्री सुदर्शन भगत): महोदय, मैं कृषि एवं किसान कल्याण मंत्रालय, कृषि अनुसंधान और शिक्षा विभाग की अनुदान मांगों (2017-18) के सम्बन्ध में विभाग सम्बन्धित कृषि सम्बन्धी संसदीय स्थायी समिति के छत्तीसवें प्रतिवेदन में अंतर्विष्ट सिफारिशों के कार्यान्वयन की स्थिति के सम्बन्ध में एक वक्तव्य सभा पटल पर रखता हूँ।

**REGARDING POINT OF ORDER UNDER ARTICLE 80 AND 324 OF THE CONSTITUTION — Contd.**

MR. DEPUTY CHAIRMAN: What is your point of order, Mr. Naqvi? ...*(Interruptions)*.. There is a point of order by Mr. Naqvi. ...*(Interruptions)*..

SHRI MUKHTAR ABBAS NAQVI: Sir, my point of order is...*(Interruptions)*..

MR. DEPUTY CHAIRMAN: Listen to the point of order. ...*(Interruptions)*.. Listen to the point of order. ...*(Interruptions)*..

श्री मुख्तार अब्बास नकवी: सर, जिस मुद्दे पर ये discussion चाहते हैं, ...*(व्यवधान)*... वह मुद्दा यह है कि चुनाव आयोग की निगरानी में चुनाव हो रहा है। वहां पर जो चुनाव होता है, चुनाव आयोग उसकी निगरानी करता है। ...*(व्यवधान)*... चुनाव आयोग वहां observer बैठाता है। ...*(व्यवधान)*... निष्पक्ष और भयमुक्त, free and fair माहौल में चुनाव हो, इसकी responsibility चुनाव आयोग की रहती है। ...*(व्यवधान)*... पूरी तरह से, न केवल गुजरात में, जहां पर भी राज्य सभा, लोक सभा या विधान सभा के चुनाव होते हैं, ...*(व्यवधान)*... चुनाव आयोग अपनी निगरानी में निष्पक्ष और भयमुक्त माहौल में चुनाव कराता है। ...*(व्यवधान)*... अगर वहां पर इनको चुनाव में किसी तरह की कोई शिकायत है, तो यहां पर राज्य सभा में नहीं, बल्कि चुनाव आयोग में जाकर, जैसा आपने कहा, ये अपनी शिकायत दर्ज करा सकते हैं। ...*(व्यवधान)*... दिक्कत यह नहीं है। ...*(व्यवधान)*... दिक्कत यह है कि इनसे अपना घर सँभल नहीं रहा है, ये मुहल्ले में शोर मचा रहे हैं। ...*(व्यवधान)*... ये सदन के समय को बर्बाद कर रहे हैं। ...*(व्यवधान)*... इसलिए इनको हमारी विनम्र सलाह यह है कि ये अपने घर को सँभालें, ...*(व्यवधान)*... अपने घर को ठीक करें। ...*(व्यवधान)*... मुहल्ले में शोर मचाने या सदन की कार्यवाही को बाधित करने से इनको कोई भी फायदा नहीं होगा। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Please sit down. ...*(Interruptions)*... Listen to me. ...*(Interruptions)*... Listen to me, Boraji. ...*(Interruptions)*... Let me have my say. ...*(Interruptions)*... Hon. LoP, you said something; I have to react on that. ...*(Interruptions)*... I have to react on what you said. ...*(Interruptions)*... I have to react on what you said. ...*(Interruptions)*... You said something, I have to react on that. ...*(Interruptions)*...

18 *Regarding point of order...* [RAJYA SABHA] ...80 and 324 of Constitution

SHRI GHULAM NABI AZAD: Sir as the Deputy Chairman, you have to protect the Constitution.

MR. DEPUTY CHAIRMAN: That is what I am saying.

SHRI GHULAM NABI AZAD: You have to protect the interests of the Council of States, the Members of States Assemblies? So, their voters are being hijacked. Their voters are being kidnapped by no less than a representative of the Central Government. ...*(Interruptions)*... Where do we go? ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Ghulam Nabiji, now, let me say...*(Interruptions)*...

SHRI GHULAM NABI AZAD: If the Central Government. ...*(Interruptions)*... Where do we go? ...*(Interruptions)*...

SHRI MUKHTAR ABBAS NAQVI: His allegation is related to the Election Commission. ...*(Interruptions)*... The Election Commission is a Constitutional authority.....*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please listen to me. Ghulam Nabiji, I have to say only one thing. Let me say. Mr. Ghulam Nabi Azad raised a point. I listened to it very carefully. But I am sorry to say that the Chair has nothing to do with the election. ...*(Interruptions)*... Let me say. ...*(Interruptions)*... Please listen to me. ...*(Interruptions)*... Let me complete. ...*(Interruptions)*... Let me complete. ...*(Interruptions)*... Let me complete. ...*(Interruptions)*...

SHRI GHULAM NABI AZAD: Sir, you can direct the Election Commission to take action against the State. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Let me complete. ...*(Interruptions)*... Allow me to complete. ...*(Interruptions)*...

SHRI GHULAM NABI AZAD: Let that ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: You don't allow me to complete. ...*(Interruptions)*.. You don't allow me to complete. ...*(Interruptions)*... I am only saying, if what has been alleged by Ghulam Nabiji has happened, there is solution elsewhere. You can approach the Police. ...*(Interruptions)*... You can approach the Election Commission and seek remedy. ...*(Interruptions)*... Here, it cannot be ... ...*(Interruptions)*... No, I have no remedy for this. ...*(Interruptions)*... I have no remedy. ...*(Interruptions)*... I have no remedy with me. ...*(Interruptions)*... Have I got any remedy, you tell, Mr. Derek O'Brien? ...*(Interruptions)*... What is the use of shouting slogans? ...*(Interruptions)*... You are obstructing the time of Zero Hour; the time of those who have given Zero

Hour submissions. ...(Interruptions)... A number of Members have given Zero Hour submissions. ...(Interruptions)... What do I do? ...(Interruptions)...

श्री गोपाल नारायण सिंह (बिहार): उपसभापति महोदय, जो लोग ये कह रहे हैं ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: What do you want? ...(Interruptions)...What do you want? ...(Interruptions)... The House is adjourned for ten minutes. ...(Interruptions)...

*The House then adjourned at twenty-two minutes past eleven of the clock.*

*The House reassembled at thirty-two minutes past eleven of the clock.*

MR. DEPUTY CHAIRMAN *in the Chair*

SHRI ANAND SHARMA: Sir, the issue that we have raised has serious implications for Indian democracy.

MR. DEPUTY CHAIRMAN: What can I do? ...(Interruptions)...

श्री आनन्द शर्मा: अगर Council of States का चुनाव निष्पक्ष नहीं होगा, अगर शासन तंत्र में पुलिस के दुरुपयोग से विधायकों को अगवा किया जाएगा, उन्हें धमकाया जाएगा, उन्हें दूसरी पार्टी के अध्यक्ष के पास ले जाया जाएगा, जो खुद उम्मीदवार हैं, कि आपको कहां वोट देना है, क्या करना है ...(व्यवधान)...

श्री उपसभापति: यदि ऐसा है, तो मैं क्या करूँ? ...(व्यवधान)...

श्री आनन्द शर्मा: सर, अगर राज्य सभा वैकेंसी नोटिफाई करती है, ...(व्यवधान)...

श्री उपसभापति: यह इलेक्शन कमीशन की जिम्मेदारी है। ...(व्यवधान)...

श्री आनन्द शर्मा: सर, इलेक्शन कमीशन को चेयर की तरफ से डायरेक्शन दी जाए। ...(व्यवधान)...

श्री उपसभापति: आप उधर जाकर शिकायत दीजिए। ...(व्यवधान)... यदि आपको इलेक्शन कमीशन से कोई शिकायत है, तो आप अपनी शिकायत वहां जाकर दीजिए। ...(व्यवधान)... You may go and make a complaint to the Election Commission. ...(Interruptions)...

SHRI ANAND SHARMA: It is against the Constitution of our Republic. ...(Interruptions)...

श्री उपसभापति: इसमें मैं क्या कर सकता हूँ? ...(व्यवधान)...

श्री आनन्द शर्मा: आप संविधान की रक्षा कर सकते हैं। ...(व्यवधान)...

श्री गुलाम नबी आजाद: सर, as Deputy Chairman, आप यह कर सकते हैं कि Election Commission को आप यहां से direction दे सकते हैं to ensure fair and free elections. Misuse of any Government agency should be curbed and it must be ensured that such officers are removed from service. ...(Interruptions)...

श्री मुख्तार अब्बास नकवी: उपसभापति जी, ऐसा नहीं हो सकता है। यदि इस प्रकार से होगा, तो कल को ये कहेंगे कि यहां से सुप्रीम कोर्ट को डायरेक्शन दो या यहां से हाई कोर्ट को डायरेक्शन दो। ...*(व्यवधान)*...

SHRI GHULAM NABI AZAD: All officers who are involved in kidnapping the MLA must be removed from service. ...*(Interruptions)*... In future, no Government officer would do this if one or two officers are removed from service. ...*(Interruptions)*...

SHRI BHUBANESWAR KALITA (Assam): Sir, they should be suspended immediately. Action should be taken. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Mr. Ghulam Nabi Azad, ...*(Interruptions)*... Mr. Ghulam Nabi Azad, I want to make it clear that the Election Commission does not require a direction from the Chair to conduct elections in a fair manner. The Election Commission is bound to conduct elections constitutionally and they are doing that. ...*(Interruptions)*... If you have a complaint, you may approach the Election Commission. I need not interfere in the matter. ...*(Interruptions)*... The Chair need not interfere in the matter. ...*(Interruptions)*...

SHRI GHULAM NABI AZAD: Sir, when some organization does not do its duty... ...*(Interruptions)*....

MR. DEPUTY CHAIRMAN: The Chair need not interfere in the matter. I am going into Zero Hour now. Shri Pramod Tiwari. ...*(Interruptions)*... Zero Hour. ...*(Interruptions)*... Shri Pramod Tiwari. ...*(Interruptions)*...

श्री मुख्तार अब्बास नकवी: सर, कल को ये कहेंगे कि यह चेयर सुप्रीम कोर्ट को डायरेक्शन दे। ...*(व्यवधान)*... क्योंकि इनके कई लोग भ्रष्टाचार में फँस गये हैं, तो सुप्रीम कोर्ट को डायरेक्शन दे कि सुप्रीम कोर्ट उनको मुक्त करे, फ्री करे। ...*(व्यवधान)*... ये कहेंगे कि इलेक्शन कमीशन को डायरेक्शन दे कि हम चुनाव हार गये हैं, इसलिए चुनाव आयोग हमको जिता दे। ...*(व्यवधान)*... सर, यह क्या हो रहा है? ...*(व्यवधान)*... मतलब हार की हताशा में ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Zero Hour. ...*(Interruptions)*... Shri Pramod Tiwari. ...*(Interruptions)*... Your own Members have Zero Hour notices. ...*(Interruptions)*... Your own Members have Zero Hour notices. ...*(Interruptions)*... Why do you block that? ...*(Interruptions)*... आप लोग सुनिए, your own Members have Zero Hour notices. ...*(Interruptions)*... Please listen, that is enough. ...*(Interruptions)*... You have raised the matter. ...*(Interruptions)*... Now, you go back to your seats. ...*(Interruptions)*... Let me take up the Zero Hour notices. ...*(Interruptions)*... Many Members have given Zero Hour notices. ...*(Interruptions)*... I am to protect their interests also. ...*(Interruptions)*...

Why do you say, 'No'? ...*(Interruptions)*... Mr. Derek O'Brien, your Zero Hour notice is also here. ...*(Interruptions)*... Your Zero Hour notice is here. ...*(Interruptions)*...

SHRI DEREK O'BRIEN (West Bengal): There is so much noise...*(Interruption)*... is there. ...*(Interruptions)*... What Zero Hour? ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please go back now. ...*(Interruptions)*... Now, you have lodged your protest. ...*(Interruptions)*... Now, you go back. ...*(Interruptions)*... Let me take up the Zero Hour notices. ...*(Interruptions)*... Very bad! ...*(Interruptions)*... The House is adjourned up to 12:00 hours.

*The House then adjourned at thirty-nine minutes past eleven of the clock.*

*The House re-assembled at twelve of the clock,*

MR. CHAIRMAN *in the Chair*

### **Regarding elections to the council of States**

MR. CHAIRMAN: Question No. 136 ...*(Interruptions)*...

श्री नरेश अग्रवाल (उत्तर प्रदेश): चेयरमैन सर, सदन के सामने संवैधानिक संकट खड़ा हो गया है। ...*(व्यवधान)*...

MR. CHAIRMAN: Question No. 136 by Shri Raj Babbar ...*(Interruptions)*... We have had enough discussion on this. ...*(Interruptions)*... Please sit down. ...*(Interruptions)*... Please allow Question Hour. ...*(Interruptions)*... कृपया बैठ जाइए। ...*(व्यवधान)*...

SHRI ANAND SHARMA (Himachal Pradesh): Sir, the Constitution has to be ...*(Interruptions)*...

MR. CHAIRMAN: Please sit down. ...*(Interruptions)*... कृपया आप लोग भी बैठ जाइए। ...*(व्यवधान)*... Please sit down, everyone. ...*(Interruptions)*...

SHRI ANAND SHARMA: We represent the States. ...*(Interruptions)*...

MR. CHAIRMAN: Please sit down. ...*(Interruptions)*... Please allow the Question Hour. ...*(Interruptions)*...

SHRI ANAND SHARMA: Vacancies in the Council of States are notified by the Chairman...*(Interruptions)*...

MR. CHAIRMAN: You cannot be heard like this. ...*(Interruptions)*...

SHRI ANAND SHARMA: Sir, it is a very serious issue. ...*(Interruptions)*...